

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 263 of 2002
(OA 27 of 96)

Date of order : 6.6.2002

Present : Hon'ble Mr. L.R.K. Prasad, Administrative Member
Hon'ble Ms. Meera Chibber, Judicial Member

SISIR KR. MONDAL

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. T.K. Biswas, counsel

For the respondents: Ms. K. Banerjee, counsel

O R D E R

Heard the 1d. counsel for the parties. In the light of the submissions made by the 1d. counsel for the applicant, the prayer is allowed. Respondent No.5 in OA 27/96 be deleted and in his place name of Prasanta Mondal as mentioned therein be added as respondent No.5. Necessary correction be made in the cause-title of the OA and notice be issued to respondent No.5 who may file reply to the OA within 4 weeks.

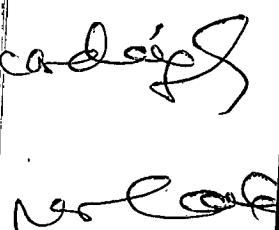
2.

The MA therefore stands disposed of. *accorded*



MEMBER (J)

in



MEMBER (A)